

THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY WELFARE (SHRI NIHAR RANJAN LASKAR): (a) to (f). The information is being collected and will be laid on the Table of the Sabha.

Financial Norms of Railways

6175. SHRI BHEEKHA BHAI: Will the Minister of RAILWAYS be pleased to state:

(a) whether it is a fact that Dr. H. K. Paranjape has submitted his report in regard to the financial norms of Railways;

(b) whether Government have examined the recommendations;

(c) if so, how many recommendations have been accepted by Government; and

(d) whether a copy thereof will be laid on the Table of the House?

THE DEPUTY MINISTER IN THE MINISTRY OF RAILWAYS AND IN THE DEPARTMENT OF PARLIAMENTARY AFFAIRS (SHRI MALLIKARJUN): (a) The Rail Tariff Enquiry Committee headed by Dr. H. K. Paranjape was set up to examine the structure of Railway freight fares and other charges. It examined certain aspects of Railway financial arrangements, relevant to the fixation of freight and fares tariffs.

(b) and (c). The recommendations are under examination.

(d) Some copies have been placed in the Library of Lok Sabha. However, copies of the Reports will be laid on the Table of the House in due course.

Banswara—Ratlam Line

6176. SHRI BHEEKHA BHAI: Will the Minister of RAILWAYS be pleased to state:

(a) whether Government have ever considered the desirability of joining

Rajasthan and Madhya Pradesh by Banswara—Ratlam Railway Line;

(b) whether it is a fact that previous surveys did not prove economical;

(c) whether Government propose to order re-surveys in view of huge infrastructural development in that region;

(d) whether it is a fact that entire area is tribal belt; and

(e) whether it is a fact that most of tribal people have not seen railway line?

THE DEPUTY MINISTER IN THE MINISTRY OF RAILWAYS AND IN THE DEPARTMENT OF PARLIAMENTARY AFFAIRS (SHRI MALLIKARJUN): (a) and (b). Preliminary engineering-cum-traffic survey for a B.G. line between Ratlam and Banswara with possibility of its extension upto Dungarpur was carried out in 1977 and different alternative alignments via Sheogarh and Sailana were investigated. It was revealed that the total cost of construction is very high due to hilly terrain and hence the project was not found financially viable.

(c) No proposal is under consideration.

(d) and (e). The proposed line will traverse through areas inhabited by Adivasis.

रेलवे के अनुसूचितवर्गीय कर्मचारी संघ
ने आठ सूत्री मांगें

6177. श्री रामावतार शास्त्री :
क्या रेल मंत्री यह बताने की कृपा करेंगे
कि :

(क) क्या अखिल भारतीय रेलवे
अनुसूचितवर्गीय कर्मचारी संघ ने उन्हें अपना आठ
सूत्री मांग पत्र पेश किया है ;

(ख) यदि हां, तो तत्सम्बन्धी ब्यौरा क्या है; और

(ग) इस सम्बन्ध में सरकार द्वारा क्या कार्रवाई की गई है ?

रेल मंत्रालय तथा संसदीय कार्य विभाग में उप संत्री (श्री मल्लिकार्जुन) : (ब) जी, हां।

(ख) मुख्य मार्गों लिपिकवर्गीय संवर्ग में भर्ती, लिपिकवर्गीय संवर्ग के ग्रेडों की पुनर्संरचना, जीवन निर्वाह सूचकांक आदि की लागत में वृद्धि के पूर्ण निरावेशन आदि के साथ-साथ पदों के सृजन पर लगे प्रतिबन्ध को पूर्णतः समाप्त करने से सम्बन्धित है।

(ग) सरकार की नीति के अनुसार, किसी भी छोट से प्राप्त होने वाले कर्मचारी अभ्यावेदनों पर उचित रूप से ध्यान दिया जाता है और गुण-दोष के आधार पर उन पर आवश्यक कार्रवाई की जाती है। आल इण्डिया रेलवे मिनिस्ट्रियल स्टाफ एसोसिएशन की ओर से प्राप्त 8 सूत्री मांग-पत्र पर भी इस नीति की सीमा के अन्तर्गत कार्रवाई की गई है।

Two Trains set on fire by Agitating Medical Students of Gujarat

6178. SHRI M. V. CHANDRASHEKARA MURTHY: Will the Minister of RAILWAYS be pleased to state:

(a) whether six persons including a woman had been killed in Ahmedabad on 26th February 1981 when the anti-reservation stir launched by the medical students of Gujarat set fire to two trains;

(b) if so, the details of the incident; and

(c) how many times trains were attacked and loss suffered to the Railways.

THE DEPUTY MINISTER IN THE MINISTRY OF RAILWAYS AND IN THE DEPARTMENT OF PARLIAMENTARY AFFAIRS (SHRI MALLIKARJUN): (a) No.

(b) Does not arise.

(c) Anti reservationists attacked trains five times and the loss suffered by the Railways due to damage to the Railway property is Rs. 1,12,350/-.

Children Suffering from Rheumatic Disease

6179. SHRI M. V. CHANDRASHEKARA MURTHY: Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

(a) whether in spite of preventive measures, nearly 8 million children in India suffer from rheumatic diseases;

(b) if so, whether it has been stated that rheumatic fever in 80's was chiefly due to overcrowding and unsanitary conditions in most of the Indian houses; and

(c) whether W.H.O. has also been requested to help India in this regard?

THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY WELFARE (SHRI NIHAR RANJAN LASKAR): (a) An Epidemiological study on rheumatic fever and rheumatic heart disease conducted by the Indian Council of Medical Research at six centres indicates that the national average incidence is of the order of six per thousand.

(b) Epidemiological studies on rheumatic fever conducted by the Indian Council of Medical Research in some cities reveal that children from low socio-economic strata with which over-crowding and insanitary living